

ITEM NO.1

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7114/2022

(Arising out of impugned final judgment and order dated 15-02-2022 in WP(C) No. 992/2022 passed by the High Court of Delhi at New Delhi)

AMANDEEP

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS.

Respondent(s)

(IA No. 131797/2022 - APPLICATION FOR PERMISSION, IA No. 137151/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 131802/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 55940/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53022/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53019/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 137149/2022 - INTERVENTION/IMPLEADMENTIA No. 55938/2022 - PERMISSION TO FILE ADDITIONAL, DOCUMENTS/FACTS/ANNEXURES AND IA No. 53017/2022 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

Date : 24-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. K. Parameshwar, Sr. Adv.
Mr. Shivendra Singh, AOR
Ms. Kanti, Adv.
Mr. Shreenivas Patil, Adv.
Mr. Bikram Dwivedi, Adv.

For Respondent(s)

Ms. Charu Mathur, AOR
Mr. Gurmeet Singh Makker, AOR

Mr. Amrish Kumar, AOR
Mrs. Aishwarya Bhati, A.S.G.
Mrs. Ruchi Kohli, Adv.

Mrs. Swarupama Chaturvedi, Adv.
Mr. Digvijay Dam, Adv.
Mr. T.s. Sabarish, Adv.
Mr. Raman Yadav, Adv.
Mr. Advitiya Awasthi, Adv.

Mr. Saket Sikri, Adv.
Ms. Madhu Sikri, AOR
Ms. Ekta Sikri, Adv.
Mr. Vikalp Mudgal, Adv.
Mr. Jasbir Bidhuri, Adv.

Mr. Javedur Rahman, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Application for permission to file special leave petition is granted.
2. We are not inclined to interfere with the impugned judgment and order passed by the High Court. The special leave petition is, accordingly, dismissed.
3. Pending application(s), if any, shall stand disposed of.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)